

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 244 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Shounak Mitra
Mr. Atul Shankar Mathur
Ms. Shruti Verma

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Ravin Dubey for R-1

ORDER

The Learned Counsel for the Respondent – 'Commission' is filing additional reply today. The Learned Counsel for the Appellant seeks some time to file rejoinder. Accordingly, she is permitted to file comprehensive rejoinder on or before 22.4.2013 after serving copy on the other side.

Post the matter for hearing on **07.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson